



# क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

## REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, झुंसी, प्रयागराज - 221506  
Avas Vikas Parishad Colony, Sector-10, Scheme No. 3, Jhansi, Prayagraj,

roprayagraj@uppcb.in

संदर्भ सं०. G.S.I. 008/OA 203/2022

दिनांक.....05/02/2024

To,

E-Mail/Registered Post

**The Registrar,**  
The National Green Tribunal  
Principal Bench,  
New Delhi  
E-Mail:- judicial-ngt@gov.in

**Subject:-** Response of direction issued by Hon'ble National Green Tribunal in O.A No. 203/2022 Kamlesh Singh Vs. State of Uttar Pradesh in order dated 04-12-2023.

**Sir,**

With reference to the subject mentioned above, this is to inform you that in compliance of order issued on dated 04-12-2023 by Hon'ble National Green Tribunal in O.A No. 203/2022 Kamlesh Singh Vs. State of Uttar Pradesh. The response is submitted for your kind perusal and necessary action please.

**Encl:-**As Above.

Your Sincerely

(R. K. Singh)  
**Regional Officer**

**Copy to:-**

1. Member Secretary, U.P. Pollution Control Board Lucknow for information.
2. District Magistrate, Prayagraj for information.
3. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board Lucknow for information.
4. Chief Law Officer, U.P. Pollution Control Board Lucknow for information.
5. Sri Pradeep Misra, Advocate on Record, Hon'ble Supreme Court/NGT, B-235, Sector-19, Noida, for perusal and necessary action please.

**Regional Officer**

**Response in O.A. No. 203/2022 Kamlesh Singh Vs. State of U.P. in compliance order passed by Hon'ble NGT New Delhi on dated 04.12.2023**

**1- M/s Prayagraj Power Generation Company Pvt. Ltd., Lohgara, Bara, Prayagraj.**

The Unit was inspected on 29.01.2024 and unit was found complying the norms. M/s Prayagraj Power Generation Company Pvt. Ltd., Lohgara Bara Prayagraj public hearing for the 3 x 660 MW Thermal Power Plant was held on 30.05.2008. After grant of Environmental Clearance, Uttar Pradesh Pollution Control Board, Lucknow, has been issued No Objection Certificate (NOC) to M/s Prayagraj Power Generation Company Pvt. Ltd., Lohgara Bara Prayagraj by letter no. F 82316/C-9/NOC/50/2011 dated 10.03.2011.

In order to apply for trial run by M/s Prayagraj Power Generation Company Pvt. Ltd., Lohgara Bara Prayagraj conditional consent order was issued for the period from 16.09.2015 to 31.12.2015 by Uttar Pradesh Pollution Control Board, Lucknow letter dated 14.10.2015.

M/s Prayagraj Power Generation Company Pvt. Ltd., Lohgara Bara Prayagraj produces 1980 MW electricity using 24840 MT/day coal. To control air pollution in Prayagraj M/s Prayagraj Power Generation Company Pvt. Ltd., Lohgara Bara Prayagraj, arrangement of 275 meter height Stack (03 No's.) and ESP has been made. M/s Prayagraj Power Generation Company Pvt. Ltd., Lohgara Bara Prayagraj has installed Boiler capacity-2095 TPH/Unit. M/s Prayagraj Power Generation Company Pvt. Ltd., Lohgara Bara Prayagraj steam generation Capacity-1800 TPH/Unit. M/s Prayagraj Power Generation Company Pvt. Ltd., Lohgara Bara Prayagraj has installed Effluent Treatment Plant Capacity 15000 KLD.

The industrial effluent generated in Prayagraj Power Generation Company Pvt. Ltd., Lohgara Bara Prayagraj is recycled by STP of 400 KLD capacity has been installed for domestic effluent, from which 250 KLD of the purified effluent generated is used for horticulture uses. M/s Prayagraj Power Generation Company Pvt. Ltd., Lohgara Bara Prayagraj water consumption is 550 KLD. Total average Ash generation from M/s Prayagraj Power Generation Company Pvt. Ltd., Lohgara Bara Prayagraj is 7647 MTD which includes 6118 MTD of Fly Ash AND 1529 MTD of Bottom Ash.

M/s Prayagraj Power Generation Company Pvt. Ltd., Lohgara Bara Prayagraj has installed AWRS (Ash Water Recovery System) to recycle waste water of Pond Ash and utilize back into system. M/s Prayagraj Power Generation Company Pvt. Ltd., Lohgara Bara Prayagraj has valid Consent to Operate (CTO) for operation.

## **2- M/s MEJA URJA NIGAM (P) LIMITED, KOH DAR, MEJA, PRAYAGRAJ**

The Unit was inspected on 30.01.2024 and unit was found complying the norms. After grant of Environmental Clearance Dated January 10<sup>th</sup>. 2011, Uttar Pradesh Pollution Control Board, Lucknow, has been issued No Objection Certificate (NOC) to M/s Meja Urja Nigam (P) Limited, Kohdar, Meja, Prayagraj by letter no. F 92464/C-9/NOC-15/11 dated 19-11-2011. In order to apply for trial run (660 MW) by M/s Meja Urja Nigam (P) Limited, Kohdar, Meja, Prayagraj conditional consent order was issued for the period from 31-12-2018 by Uttar Pradesh Pollution Control Board, Lucknow letter dated 14-10-2017.

In order to apply consent for (2 X 660 MW) by M/s Meja Urja Nigam (P) Limited, Kohdar, Meja, Prayagraj conditional consent order was issued for the period from 31-12-2019 by Uttar Pradesh Pollution Control Board, Lucknow letter dated 07-03-2019. M/s Meja Urja Nigam (P) Limited, Kohdar, Meja, Prayagraj produces 1320 MW electricity using 22828 MTD coal. To control air pollution in Prayagraj M/s Meja Urja Nigam (P) Limited, Kohdar, Meja, Prayagraj arrangement of 275 meter height Stack (02 No's.) and ESP & Opacity meter at the height of 90 meter has been made.

M/s Meja Urja Nigam (P) Limited, Kohdar, Meja, Prayagraj has installed Boiler capacity-2095 TPH/Unit. M/s Meja Urja Nigam (P) Limited, Kohdar, Meja, Prayagraj Coal Fired Boiler-2 x 1870 Ton/Hour. M/s Meja Urja Nigam (P) Limited, Kohdar, Meja, Prayagraj has installed

Effluent Treatment Plant Capacity 5040 KLD. The industrial effluent generated in M/s Meja Urja Nigam (P) Limited, Kohdar, Meja, Prayagraj is recycled by STP of 2200 KLD capacity has been installed for domestic effluent, from which 750 KLD of the purified effluent generated is used for horticulture uses. M/s Meja Urja Nigam (P) Limited, Kohdar, Meja, Prayagraj water consumption for domestic is 1100 KLD & Industrial Water consumption 21.22 CUSEC against allotted of 44 CUSEC.

Total average Ash generation from M/s Meja Urja Nigam (P) Limited, Kohdar, Meja, Prayagraj is 3750676 MTY. M/s Meja Urja Nigam (P) Limited, Kohdar, Meja, Prayagraj has installed AWRS (Ash Water Recovery System), CSSP (Coal Slurry Setting Pond) to recycle waste water of Pond Ash and utilize back into system.

As per inspection report both the unit are taking water from river Ganga and Yamuna within the lesser capacity of agreement by irrigation department and treated water is used in process and raw-water is being used for makeup water only. Hence there is no adverse effect on river Ganga water and river Yamuna water during Magh Mela and Kumbh Mela. In previous year no any shortage of water at Sangam was reported till date.

- 3- As per report given by Executive Officer, Nagar Panchayat, Sirsa and Bharatganj that Sirsa and Bharatganj are not using river Ganga and Yamuna water (**letter enclosed**)

  
(Regional Officer)  
U.P. Pollution Control Board,  
Prayagraj

182  
कार्यालय नगर पंचायत भारतगंज-प्रयागराज

पत्रांक-

1363

/न0पं0भारतगंज/ 2023-24 दिनांक-

05 फरवरी, 2024

सेवा में,

अपर जिलाधिकारी(वि0/रा0)

प्रयागराज।

**विषय:-** Original Application No. 203/2022 titled as Kamlesh Singh V/S State of UP before the Hon'ble National Green Tribunal, New Delhi

महोदय,

उपर्युक्त विषयक के संदर्भ में अवगत कराना है कि गंगा और यमुना नदियों का पानी नगर पंचायत भारतगंज, तहसील-मेजा, जनपद-प्रयागराज में प्रयोग नहीं किया जाता है।

अतः महोदय सूचना सादर सेवा में प्रेषित है।

(03)

अधिशाली अधिकारी  
नगर पंचायत भारतगंज  
प्रयागराज

# कार्यालय नगर पंचायत सिरसा-प्रयागराज

183

पत्रांक- 3266 /न0प0सिरसा/ 2023-24 दिनांक-

05 फरवरी, 2024

सेवा में,

अपर जिलाधिकारी(वि0/रा0)  
प्रयागराज।

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अतः महोदय सूचना सादर सेवा में प्रेषित है।

  
अभिशासक अधिकारी  
नगर पंचायत सिरसा  
नगर प्रयागराज सिरसा  
प्रयागराज